

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

121. I.A 5632/2023
I.A. 2498/2023
I.A. 2505/2021
I.A. 1442/2020
I.A. 1413/2020
I.A. 1370/2020
IN
C.P.(IB)-859(MB)2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.02.2024**

NAME OF THE PARTIES: Parish Tekriwal.

V/s.

VRG Digital Corporation Pvt Ltd

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Due to paucity of time, the matter could not be heard. List on **28.03.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)